

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE,
CHENNAI**

Original Application No. 52 of 2020(SZ)

Tribunal on its own motion,
Suo Moto initiated proceedings
based on the News Item published in
Dinamalar Newspaper - Supplementary
Edition Chennai dt. 28.02.2020 under the
Caption "Dried Cauvery filled up with
Waste Water"

..Applicant

-Vs-

The Secretary to Govt. Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai and Ors.

..Respondents

**STATUS REPORT FILED ON BEHALF OF THE 12th RESPONDENT -
THE MUNICIPAL COMMISISONER, PALLIPALAYAM MUNICIPALITY**

Represented by

M.BALAKRISHNAN 1106/89
M.B.Elakkumanan D/3424/2014

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IN THE MATTER OF:

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-Versus-

The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai and Others

....Respondents

ACTION TAKEN REPORT FILED ON BEHALF OF THE 12th RESPONDENT

I, S.Gopinath, son of C.Selvam, aged about 38 years, residing at No.3346, T.N.H.B,Avadi, Chennai – 600 054., do solemnly affirm and sincerely state as follows:

BIO MINING OF EXISTING LEGACY WASTE

The existing legacy waste at Kottakadu dumping site, Pallipalayam, Komarapalayam Taluk, Namakkal District is processed. A total quantity of 40306 cubic meter of legacy waste was processed as on 28.12.2021 which is 100% of the total volume. Hence the legacy waste disposed process is completed and contractor completion certificate is enclosed herewith.

TIME FRAME FOR IMPLEMENTING SOLID WASTE MANAGEMENT

RULES 2016

S.No.	ACTION PLAN	TIMELINE
1.	100% Door to Door collection	Achieved
2.	100% Source Segregation	Achieved
3.	Implementation of Solid Waste Management Rules, 2016	Enforced
4.	Implementation of Plastic Waste Management Rules, 2016	Enforced
5.	100% Processing and Disposal of wet waste	Achieved
6.	100% Processing and Disposal of saleable dry waste	Achieved
7.	100% Processing and Disposal of C&D waste	Achieved
8.	100% Disposal of E-waste	Achieved

9.	100% Processing and Disposal Non-Saleable dry waste	Achieved
10.	Bio-mining in Kottakadu dumping yard	completed on 28.12.2022
11.	Bin free status in residential areas	Achieved
12.	Formation of SWM monitoring committee at Municipality Corporation Level	Formed
13.	Communicating the Reduce Reuse Recycle Concept to the community	Continuous process

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the above submissions made and pass appropriate order/further orders as deemed fit and necessary in the circumstances of the case and thus render justice.

Dated at Pallipalayam on 31st day of January, 2022

Ad. G. Rami
24/1/22
COMMISSIONER
Pallipalayam Municipality

DBA
27.1.2022